

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4066
ANSWERED ON:05.09.2012
LEAKAGE OF CALL DETAILS
Thomas Shri P. T.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether there are complaints against telecom operators for leaking call details of customers to private security agencies and other unauthorised persons;
- (b) if so, the details thereof, operator wise and the action taken by the Government in this regard;
- (c) whether similar cases have been registered against BSNL employees in Kerala for leaking call details; and
- (d) if so, the details thereof and the action taken by the Government against the officials responsible for the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (d) Two cases of leakage of call details have been reported. In one case call details of a Forest Guard were given to Chief Forest Conservator in Betul, Madhya Pradesh by office of Telecom District Manager (TDM), BSNL, Betul. The complaint is under investigation. In another instance, a case has been registered against Desabhimani Daily and certain employees of BSNL at Police Station Vatakara, Distt Kozhikode on 14.07.2012 for leaking of call details of a Police officer. During the course of investigation one Junior Account Officer of BSNL moved to Hon'ble High Court, Kerala for anticipatory bail. The case has been adjourned for the final verdict by Hon'ble High Court. BSNL authorities are in process of initiating disciplinary proceedings against the official.